

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **13.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1113/2019 IN CP/549/IB/2017  
NAME OF PETITIONER : S. Rajagopal (Liquidator - Srivari Metal Works Pvt Ltd)  
NAME OF RESPONDENT : Sridevi  
SECTION : 35(1)(b), 35(1)(c) & 60(5) of IBC

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**ORDER**

Due to administrative exigencies in relation to sitting in Bench-II,  
the matter could not be taken up today. List this matter  
on **12.08.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS